

ITEM NO.105

COURT NO.9

SECTION IV-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No. 8672/2010

STATE OF M.P

Appellant(s)

VERSUS

M.P. VIDYUT KARAMACHARI SANGH & ORS.

Respondent(s)

WITH

C.A. No. 8674/2010 (IV-A)
C.A. No. 8673/2010 (IV-A)
C.A. No. 8676/2010 (IV-A)
C.A. No. 8684/2010 (IV-A)
C.A. No. 8682/2010 (IV-A)
C.A. No. 8677/2010 (IV-A)
C.A. No. 8680/2010 (IV-A)
C.A. No. 8679/2010 (IV-A)
C.A. No. 8675/2010 (IV-A)
C.A. No. 8681/2010 (IV-A)
C.A. No. 8683/2010 (IV-A)
C.A. No. 8678/2010 (IV-A)
C.A. No. 8685/2010 (IV-A)
C.A. No. 8688/2010 (IV-A)
C.A. No. 8687/2010 (IV-A)
C.A. No. 8686/2010 (IV-A)

Date : 11-10-2017 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE MOHAN M. SHANTANAGUDAR

For Parties

Mr. Mishra Saurabh, Adv.
Mr. Ankit Kr. Lal, Adv.

Mr. Satish Vig, AOR

Mr. C. D. Singh, AOR

Mr. B. K. Satija, AOR

Mr. Lakshmi Raman Singh, AOR

Mr. G. Umapathy, Adv.
Mr. Rakesh K. Sharma, AOR

Mr. A Leo G. Rozario, Adv.
Mr. Aditya Singh, Adv.

Mr. B. S. Banthia, AOR

Mr. Mahesh Agarwal, Adv.
Mr. Ankur Saigal, Adv.
Mr. Rishabh Parikh, Adv.
Mr. E. C. Agrawala, AOR

Mr. Gaurav Agrawal, AOR

Mr. Shankar Divate, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the appeals on 24.10.2017.

It is made clear that the cases will not be adjourned
any further on any ground whatsoever.

(NIDHI AHUJA)
COURT MASTER

(TAPAN KUMAR CHAKRABORTY)
COURT MASTER